

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.688/KB/2017
CA(IB) No.74/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company	Shivam Chemicals Pvt.Ltd.-Vs-Amrit Feeds Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Vivek Ishunghurwade } Adv. For Respondent
2) Mr. Sachin Shukla }
Sachin
29/1/18

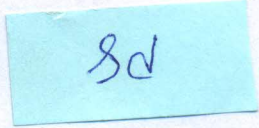
No body is present from the operational creditor's side.
Ld. Counsel for the corporate debtor is present.

C.A. (IB) no. 74/KB/2018 in C.P.(IB) No. 688/KB/2017 has been filed by the operational creditor. Ld. Counsel of the corporate debtor submits that the matter was settled out of Court and this application has been filed praying for disposal of the C.P.(IB) No. 688/KB/2018.

ORDER

Since the matter was settled out of Court the C.P. (IB) No. 688/KB/2017 is disposed of as withdrawn on the ground of settlement.

There is no order as to costs.


(Jinan K.R.)
Member (J)